GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 3453 TO BE ANSWERED ON 17TH MARCH, 2021

REGULATION OF INTERNET SHUTDOWNS

3453. SHRI RAJMOHAN UNNITHAN:

Will the Minister of COMMUNICATIONS be pleased to state:

whether the Government has any plan to frame a legislation to regulate internet shutdown in the country and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

At present, Department of Telecommunications (DoT) has no such plan to frame a legislation to regulate internet shutdown in the country.

However, it is intimated that in order to streamline the process of internet shutdowns in the Country, DoT notified "Temporary Suspension of Telecom Services (Public Emergency or Public Safety) Rules, 2017" on 07.08.2017 under section 7 of Indian Telegraph Act, 1885. Temporary Suspension of Telecom Services (Public Emergency & Public Safety) Rules, 2017 has been amended vide Gazette Notification dated 10.11.2020
